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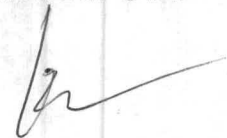
O.A.No. 158 of 2007

1. Order dated 15.02.2008

THE HON'BLE DR.K.B.S.RAJAN, MEMBER(J)

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On being mentioned by Learned Counsel for the Applicant, this Matter is taken up today. By filing Memo, learned Counsel for the Applicant seeks permission to withdraw this OA. Prayer allowed. O.A. is dismissed as withdrawn.



Member (J)